TESSO (ACQUISITION OF UNDER-TAKINGS IN INDIA) AMENDMENT BILL

SECRETARY-GENERAL:-Sir, I lay on the Table of the House the Esso (Acquisition of Undertakings in India) Amendment Bill, 1974, as passed by Rajya Sabha.

13.351 hrs.

BHADRA 13, 1896 (SAKA)

STATEMENT RE: SQ NO. 495 DATED 26-8-'74 ABOUT SEIZURE OF LEO-PARD AND TIGER SKINS AT DELHI RAILWAY STATION

MR. SPEAKER; Item 10. The Minister may lay it on the Table.

THE MINISTER OF STATE IN THE FINISTRY OF AGRICULTURE (SHRI B. P. MAURYA). I beg to lay the statement on the Table.

.13.341 hrs.

RULES COMMITTEE

MINUTES

SHRI SEZHIYAN (Kumbakonam): I beg to lay on the Table Minutes of the sitting of the Rules Committee held on the .30th August, 1974.

"#3.35" hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHE-DULED TRIBES

Thirtieth Report

SHRI D. BASUMATARI (Kokrajhar): I beg to present the Thirtieth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Heavy Industry-Reservation for, and employment of, scheduled castes and scheduled tribes in the Hindustan Machine Tools Limited.

STATEMENT

Detailed report obtained from Delhi Administration indicates that the information regardig the existence of a parcel containing skins was received by the Wild Life Officer on 27th June. 1974 from an anonymous caller at about 1 P.M. The Wild Life Officer directed the Wild Life Inspector to proceed to the Railway station and investigate. The parcel was detected and was left with the railway authorities for six days (from 27th June, 1974 to 2nd July, 1974) with the instruction that if any one came to claim the parcel, the Wild Life Inspector should be informed immediately on telephone. Since no one came forward, the parcel was searched on 2nd July, 1974 and was seized.

Informal enquiries made from local dealers revealed that there was no trader of the name of A. Gafoor nor anyone of that name in Satna, M.P., wherefrom the parcel was booked. A letter was written on 6th July, 1974 to Chief Wild Life Warden, M.P., informing him of the facts of the case and requesting him to order further investigations in Satna.

There were 19 skins in all-one tiger skin and 18 leopard skins, all uncured. The tiger skins lacked trophies like claws and its tail was missing.